

F.NO.187/3/2020-ITA-1
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
Department of Revenue
(CENTRAL BOARD OF DIRECT TAXES)

New Delhi, dated the 27th August, 2020

CORRIGENDUM

OFFICE ORDER No. 3

In partial modification of the Office Order-2 dated 13th August, 2020, the following modifications are made :-

- i. "that at page no.2 of principal order, the entry at Sl No.25 of the Schedule-1 shall be read as below :-

S.No.	ReAC	Headquarters
(1)	(2)	(3)
25	CCIT (ReAC), LUDHIANA	LUDHIANA

- ii. "that at page no.55 of the annexure of the said order, the table with the heading "Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Guwahati along with 30 entries below it (Sl No.1 to 30 of Page No.55) is deleted and replaced with the following table :

Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-9, Kolkata

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-9, Kolkata
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-9, Kolkata
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-9(1), Kolkata
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-9(1)(1), Kolkata
5.	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(2), Kolkata
6.	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(3), Kolkata
7.	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(4), Kolkata
8.	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(5), Kolkata
9.	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(6), Kolkata
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-9(2), Kolkata
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 9(2)(1), Kolkata
12.	Income-tax Officer (ReAC) (Assessment Unit)-9(2)(2), Kolkata
13.	Income-tax Officer (ReAC) (Assessment Unit)-9(2)(3), Kolkata
14.	Income-tax Officer (ReAC) (Assessment Unit)-9(2)(4), Kolkata
15.	Income-tax Officer (ReAC) (Assessment Unit)-9(2)(5), Kolkata



16.	Income-tax Officer (ReAC) (Assessment Unit)- 9(2)(6), Kolkata
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-9(3), Kolkata
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 9(3)(1), Kolkata
19.	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(2), Kolkata
20.	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(3), Kolkata
21.	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(4), Kolkata
22.	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(5), Kolkata
23.	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(6), Kolkata
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-9(4), Kolkata
25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-9(4)(1), Kolkata
26.	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(2), Kolkata
27.	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(3), Kolkata
28.	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(4), Kolkata
29.	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(5), Kolkata
30.	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(6), Kolkata

iii. that from page no.90 to 97 (90-97) in the Annexure of the said order, the entries are re-casted as under:-

Chief Commissioner of Income-tax (ReAC), Ludhiana

1.	Chief Commissioner of Income-tax (ReAC), Ludhiana
2.	Income-tax Officer (HQ), O/o Chief Commissioner of Income-tax (ReAC), Ludhiana

Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Bhatinda

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Bhatinda
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Bhatinda
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Bhatinda
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Bhatinda
5.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Bhatinda
6.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Bhatinda
7.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Bhatinda
8.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Bhatinda
9.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Bhatinda
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Bhatinda
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Bhatinda
12.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Bhatinda
13.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Bhatinda
14.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Bhatinda
15.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Bhatinda
16.	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Bhatinda
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Bhatinda
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Bhatinda
19.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Bhatinda
20.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Bhatinda

21.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Bhatinda
22.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Bhatinda
23.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Bhatinda
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Bhatinda
25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Bhatinda
26.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Bhatinda
27.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Bhatinda
28.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Bhatinda
29.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Bhatinda
30.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Bhatinda

Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Jammu

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Jammu
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Jammu
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Jammu
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Jammu
5.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Jammu
6.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Jammu
7.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Jammu
8.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Jammu
9.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Jammu
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Jammu
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Jammu
12.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Jammu
13.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Jammu
14.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Jammu
15.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Jammu
16.	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Jammu
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Jammu
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Jammu
19.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Jammu
20.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Jammu
21.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Jammu
22.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Jammu
23.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Jammu
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Jammu
25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Jammu
26.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Jammu
27.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Jammu
28.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Jammu
29.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Jammu
30.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Jammu

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Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Amritsar

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Amritsar
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Amritsar
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Amritsar
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Amritsar
5.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Amritsar
6.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Amritsar
7.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Amritsar
8.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Amritsar
9.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Amritsar
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Amritsar
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Amritsar
12.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Amritsar
13.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Amritsar
14.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Amritsar
15.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Amritsar
16.	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Amritsar
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Amritsar
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Amritsar
19.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Amritsar
20.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Amritsar
21.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Amritsar
22.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Amritsar
23.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Amritsar
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Amritsar
25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Amritsar
26.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Amritsar
27.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Amritsar
28.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Amritsar
29.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Amritsar
30.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Amritsar

Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Jalandhar

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Jalandhar
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Jalandhar
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Jalandhar
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Jalandhar
5.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Jalandhar
6.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Jalandhar
7.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Jalandhar
8.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Jalandhar
9.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Jalandhar
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Jalandhar
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Jalandhar

12.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Jalandhar
13.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Jalandhar
14.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Jalandhar
15.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Jalandhar
16.	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Jalandhar
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Jalandhar
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Jalandhar
19.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Jalandhar
20.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Jalandhar
21.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Jalandhar
22.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Jalandhar
23.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Jalandhar
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Jalandhar
25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Jalandhar
26.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Jalandhar
27.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Jalandhar
28.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Jalandhar
29.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Jalandhar
30.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Jalandhar

Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Ludhiana

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Ludhiana
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Ludhiana
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Ludhiana
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Ludhiana
5.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Ludhiana
6.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Ludhiana
7.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Ludhiana
8.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Ludhiana
9.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Ludhiana
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Ludhiana
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Ludhiana
12.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Ludhiana
13.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Ludhiana
14.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Ludhiana
15.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Ludhiana
16.	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Ludhiana
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Ludhiana
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Ludhiana
19.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Ludhiana
20.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Ludhiana
21.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Ludhiana
22.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Ludhiana
23.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Ludhiana
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Ludhiana

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25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Ludhiana
26.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Ludhiana
27.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Ludhiana
28.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Ludhiana
29.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Ludhiana
30.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Ludhiana

Principal Commissioner of Income-tax (ReAC)(Verification Unit)-1, Ludhiana

1.	Principal Commissioner of Income-tax (ReAC)(Verification Unit)-1, Ludhiana
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Verification Unit)-1, Ludhiana
3.	Additional /Joint Commissioner of Income-tax (ReAC)(Verification Unit)-1(1), Ludhiana
4.	Deputy /Assistant Commissioner of Income-tax (ReAC)(Verification Unit)-1(1)(1), Ludhiana
5.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(2), Ludhiana
6.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(3), Ludhiana
7.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(4), Ludhiana
8.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(5), Ludhiana
9.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(6), Ludhiana
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Verification Unit)- 1(2), Ludhiana
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Verification Unit)-1(2)(1), Ludhiana
12.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(2), Ludhiana
13.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(3), Ludhiana
14.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(4), Ludhiana
15.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(5), Ludhiana
16.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(6), Ludhiana
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Verification Unit)-1(3), Ludhiana
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Verification Unit)-1(3)(1), Ludhiana
19.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(2), Ludhiana
20.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(3), Ludhiana
21.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(4), Ludhiana
22.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(5), Ludhiana
23.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(6), Ludhiana

Chief Commissioner of Income-tax (ReAC), Shimla

1.	Chief Commissioner of Income-tax (ReAC), Shimla
2.	Income-tax Officer (HQ), O/o Chief Commissioner of Income-tax (ReAC), Shimla

Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Shimla

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Shimla
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Shimla
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Shimla
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Shimla

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5.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Shimla
6.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Shimla
7.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Shimla
8.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Shimla
9.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Shimla
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Shimla
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Shimla
12.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Shimla
13.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Shimla
14.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Shimla
15.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Shimla
16.	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Shimla
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Shimla
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Shimla
19.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Shimla
20.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Shimla
21.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Shimla
22.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Shimla
23.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Shimla
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Shimla
25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Shimla
26.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Shimla
27.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Shimla
28.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Shimla
29.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Shimla
30.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Shimla

Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Hissar

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Hissar
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Hissar
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Hissar
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Hissar
5.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Hissar
6.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Hissar
7.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Hissar
8.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Hissar
9.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Hissar
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Hissar
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Hissar
12.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Hissar
13.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Hissar
14.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Hissar
15.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Hissar
16.	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Hissar
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Hissar

18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Hissar
19.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Hissar
20.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Hissar
21.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Hissar
22.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Hissar
23.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Hissar
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Hissar
25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Hissar
26.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Hissar
27.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Hissar
28.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Hissar
29.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Hissar
30.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Hissar

Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Karnal

1.	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Karnal
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Karnal
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Karnal
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Karnal
5.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Karnal
6.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Karnal
7.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Karnal
8.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Karnal
9.	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Karnal
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Karnal
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Karnal
12.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Karnal
13.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Karnal
14.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Karnal
15.	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Karnal
16.	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Karnal
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Karnal
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Karnal
19.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Karnal
20.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Karnal
21.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Karnal
22.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Karnal
23.	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Karnal
24.	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Karnal
25.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Karnal
26.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Karnal
27.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Karnal
28.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Karnal
29.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Karnal
30.	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Karnal

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Principal Commissioner of Income-tax (ReAC)(Verification Unit)-1, Gurgaon

1.	Principal Commissioner of Income-tax (ReAC)(Verification Unit)-1, Gurgaon
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Verification Unit)-1, Gurgaon
3.	Additional /Joint Commissioner of Income-tax (ReAC)(Verification Unit)-1(1), Gurgaon
4.	Deputy /Assistant Commissioner of Income-tax (ReAC)(Verification Unit)-1(1)(1), Gurgaon
5.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(2), Gurgaon
6.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(3), Gurgaon
7.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(4), Gurgaon
8.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(5), Gurgaon
9.	Income-tax Officer (ReAC) (Verification Unit)-1(1)(6), Gurgaon
10.	Additional /Joint Commissioner of Income-tax (ReAC) (Verification Unit)- 1(2), Gurgaon
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Verification Unit)-1(2)(1), Gurgaon
12.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(2), Gurgaon
13.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(3), Gurgaon
14.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(4), Gurgaon
15.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(5), Gurgaon
16.	Income-tax Officer (ReAC) (Verification Unit)-1(2)(6), Gurgaon
17.	Additional /Joint Commissioner of Income-tax (ReAC) (Verification Unit)-1(3), Gurgaon
18.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Verification Unit)-1(3)(1), Gurgaon
19.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(2), Gurgaon
20.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(3), Gurgaon
21.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(4), Gurgaon
22.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(5), Gurgaon
23.	Income-tax Officer (ReAC) (Verification Unit)-1(3)(6), Gurgaon

Principal Commissioner of Income-tax (ReAC) (Review Unit)-1, Chandigarh

1.	Principal Commissioner of Income-tax (ReAC) (Review Unit)-1, Chandigarh
2.	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Review Unit)-1, Chandigarh
3.	Additional /Joint Commissioner of Income-tax (ReAC) (Review Unit)-1(1), Chandigarh
4.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Review Unit)-1(1)(1), Chandigarh
5.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Review Unit)-1(1)(2), Chandigarh
6.	Income-tax Officer (ReAC) (Review Unit)-1(1)(3), Chandigarh
7.	Income-tax Officer (ReAC) (Review Unit)-1(1)(4), Chandigarh
8.	Income-tax Officer (ReAC) (Review Unit)-1(1)(5), Chandigarh
9.	Additional /Joint Commissioner of Income-tax (ReAC) (Review Unit)- 1(2), Chandigarh
10.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Review Unit)- 1(2)(1), Chandigarh
11.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Review Unit)- 1(2)(2), Chandigarh
12.	Income-tax Officer (ReAC) (Review Unit)- 1(2)(3), Chandigarh
13.	Income-tax Officer (ReAC) (Review Unit)- 1(2)(4), Chandigarh
14.	Income-tax Officer (ReAC) (Review Unit)- 1(2)(5), Chandigarh
15.	Additional /Joint Commissioner of Income-tax (ReAC) (Review Unit)-1(3), Chandigarh
16.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Review Unit)- 1(3)(1), Chandigarh
17.	Deputy /Assistant Commissioner of Income-tax (ReAC) (Review Unit)- 1(3)(2), Chandigarh

18.	Income-tax Officer (ReAC) (Review Unit)- 1(3)(3), Chandigarh
19.	Income-tax Officer (ReAC) (Review Unit)- 1(3)(4), Chandigarh
20.	Income-tax Officer (ReAC) (Review Unit)- 1(3)(5), Chandigarh

- iv. that at page no.102 of the Annexure to the said order, the table with the heading "Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Haldwani along with 30 entries below it (Sl No.1 to 30 of Page No.102) is removed and placed at Page No.107, below PCIT (ReAC)(AU)-1, Lucknow and above PCIT (ReAC)(VU)-1, Moradabad, under the Chief Commissioner of Income-tax (ReAC), Barcilly.
2. This issues with the approval of Chairman, CBDT.
3. Hindi version of this order will follow.

sd.
(Gulzar Ahmad Wani)
Under Secretary to the Government of India

Copy to:

1. All Principal Chief Commissioner of Income Tax/ Principal Director Generals of Income Tax.
2. Pr. Chief Controller of Accounts, New Delhi.
3. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
4. PS to Hon'ble FM/ MoS (Finance).
5. PPS to Finance Secretary/ Chairman, CBDT/Members, CBDT/JS(A), CBDT/JS(R).
6. Hindi Section for Hindi version.
7. Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
8. Secretary General, IRS Association/ Secretary General, ITGOA/All-India Income Tax SC&ST Employees Welfare Association/Income Tax Employees Federation (ITEF).
9. Data Base Cell, CBDT.

Gulzar
27/08/20
(Gulzar Ahmad Wani)
Under Secretary to the Government of India